GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2354 ANSWERED ON:24.11.2010 ACTION PLAN TO CHECK CORRUPTION Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Central Vigilance Commission (CVC) has worked out an action plan to check corruption;

(b) if so, the details thereof;

(c) whether the CVC proposes for stringent steps in this regard; and

(d) if so, the time frame proposed within which the action plan would be implemented?

Answer

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a) to (c) : In order to promote good governance in the country, the Central Vigilance Commission has formulated a draft "National Anti Corruption Strategy" (NACS), as a guiding policy document. The proposed Strategy aims at systematic and conscious reshaping of the country's national integrity system. The draft Strategy recommends a set of action to be taken by the Government and a set of action by the political entities, judiciary, media, citizens, private sector and civil society organizations.

(d): This is an ongoing process. The Commission reviews the progress of implementation of its recommendations on annual basis.